

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-397 & IA-398 of 2014 in
DFR-2260 of 2014**

Dated : 29th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Elegant Casting Pvt. Ltd. & Ors. ... Appellant(s)

Versus

**Joint Electricity Regulatory Commission ... Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Rohit Rao N.

ORDER

**IA-397 & IA-398 of 2014
*(Appl. for leave to file the Appeal & Condonation of delay)***

Issue notice to the Respondents returnable on 14.11.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **14.11.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js